

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 234
(IB)-266(ND)2019
IA/1577/2020, IA/1273/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan ... **Applicant/Petitioner**

Versus

M/s. Horizon Buildcon Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 09.02.2021


CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 12.02.2021.


(T.S SINGH)
COURT OFFICER